# Annexure 3 Date of Commencement of CIRP : 20 December 2022

( Pursuant to claims received and updated as on 24 March 2023)

#### List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Whether related party?	% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	claim not admitted	under verification	any
1	Bank of Baroda	07 Jan 2023	2,98,15,35,898	2,18,66,93,869	Cash Credit - 2810500000043	Note 1	Note 2	No	65.05%	-	-	-	79,48,42,029	NA
			23,67,96,855	23,67,96,855	Cash Credit - 1500600021037	Note 1	Note 2			-	-	-	(0)	NA
			21,03,84,279	21,03,84,279	Term Loan	Note 1	Note 2			-	-	-	0	NA
			46,53,88,568		ECB at London	Note 1	Note 2	-		-	-	-	0	NA
2	Canara Bank	07 Jan 2023	21,10,09,777	21,10,09,777		Note 1	Note 2	No	3.50%	-	-	-	-	NA
			21,12,140		Term loan	Note 1	Note 2			-	-	-		NA
3	Central Bank of India	09 Jan 2023	6,15,72,759	6,15,72,759		Note 1	Note 2	No	5.38%	-	-	-		NA
			26,64,96,705	26,64,96,705	Letter of Credit	Note 1	Note 2			-	-	-		NA
4	IDBI Bank Limited	07 Jan 2023	1,98,42,16,250	1,01,61,00,000	Cash Credit	Note 1	Note 2	No	21.04%	-	-	-	96,81,16,250	NA
			26,52,48,544	26,52,48,544	Term loan	Note 1	Note 2			-	-	-	-	NA
			13,19,064	7,17,111	Expense Account	Note 1	Note 2			-	-	-	6,01,953	NA
5	Union Bank Of India	06 Jan 2023	1,47,19,367	14,25,482	CC - 311205010082025	Note 1	Note 2	No	3.20%	-	-	-	1,32,93,885	NA
			1,91,13,138	1,14,66,732	LC - 311207030060205	Note 1	Note 2			-	-	-	76,46,406	NA
			4,81,69,850	2,98,44,202	311207030060206	Note 1	Note 2			-	-	-	1,83,25,648	NA
			2,22,91,605	1,38,22,142	311207030060207	Note 1	Note 2			-	-	-	84,69,463	NA
			4,44,40,794	2,89,06,146	311207030060208	Note 1	Note 2			-	-	_	1,55,34,648	NA
			2,72,78,375	1.69.19.529	311207030060209	Note 1	Note 2			-	-	-	1,03,58,846	
			8,04,358	, , ,	311207030060210	Note 1	Note 2			-	-	_	14,23,670	
			2,25,65,045		311207030060211	Note 1	Note 2			_	_	_	85,64,541	
			1,23,86,756	, , ,	311207030060212	Note 1	Note 2			-	_	_	46,88,530	
			79,77,178	-,,	311207030060214	Note 1	Note 2			-	_	_	29,37,492	
			1,47,75,097	, ,	311207030060215	Note 1	Note 2				_		54,36,011	
			51,62,791	, ,	311207030060217	Note 1	Note 2				_		25,94,808	
			95,55,733	, ,	311207030060217	Note 1	Note 2				_	-	33,31,414	
			69,67,675	- , ,	311207030060210	Note 1	Note 2				-		24,20,616	
			61,85,192		311207030060221	Note 1	Note 2				-		21,30,051	
			99,20,174	, ,	311207030060224	Note 1	Note 2				_		34,13,088	
			54,89,995		311207030060224	Note 1	Note 2				_		18,84,267	
			1,80,60,521		311207030060225	Note 1	Note 2				-			
													61,50,545	
			75,69,953		311207030060229	Note 1	Note 2			-	-	-	25,70,623	
	011 1 1 1	00 1 00	1,97,91,102		311207030060230	Note 1	Note 2		4.000/	-	-	-	67,13,634	
6	Oldenburgische Landesbank AG (with which Bremer Kredibank AG, formerly known as KBC Bank Deutschland AG,	06-Jan-23	68,58,67,724	11,14,28,565	Term Loan	Note 1	Note 2	No	1.83%	-	-	57,44,39,159	-	NA
	merged)													
	Total		7.69.51.73.260	5.22.92.85,684					100.00%		_	57,44,39,159	1,89,14,48,417	

Note 1: Security interest is currently under verification.

Note 2: Guarantee details are currently under verification.

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP : 20 December 2022

## **List of Financial Creditors**

( Pursuant to claims received and updated as on 24 March 2023)

					Amount in I	
l No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Bank of Baroda	Cash Credit - 2810500000043	2,98,15,35,898	2,18,66,93,869	Security available Primary:	Security interest under verification
		Cash Credit - 23,67 1500600021037			A. Term Loan, ECB     1. First charge over substation, machinery of the company.     2. First pari pasu charge over entire fixed assets of the company.	
		Term Loan	21,03,84,279		Second pari passu charge on entire current assets of the company.     Working Capital and Term Loan (FB+NFB)     First pari-passu charge on entire current asset of the company     Second pari-passu charge on entire fixed asset of the company	
		ECB at London 46,53,88,568			C. Common for WC, TL and Corporate Loan  1. Personal guarantee of Mr. Sankarlal Somani, Mr. Sumeet Somani, Ms.Gangadevi Somani and Mr. Rajkumar Somani  2. Corporate guarantee of M/S. Sitaram Prints Pvt. Ltd.  3. Pari-passu charge over collateral securiries.	
					D. Foreign Exposure of M/S. Sumeet Global Pte Ltd wherein Corporate Guarantee extended by M/S. Sumeet Industries Limited dt. 13.01.2017	
2	Canara Bank	Cash Credit	21,10,09,777		Personal guarantees Mr. Shankarlal SitaramSomani, Surat Mr. Rajkumar Somani , Surat Mr. Sumeet Shankarlal Somani, Surat	Security interest under verification
		Term loan	21,12,140	21,12,140	Mr. Gangadevi S. Somani, Surat <u>Corporate Guarantee:</u> M/S. Sitaram Prints Pvt Ltd	

Name of Corporate Debtor : Sumeet Industries Limited

## Date of Commencement of CIRP: 20 December 2022

## **List of Financial Creditors**

( Pursuant to claims received and updated as on 24 March 2023)

						Amount in INR		
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted		
3	Central Bank of India	Cash Credit	6,15,72,759		Primary Security First pari- passu charge on entire current assets of the company along with consortium member Banks consisting of members Banks-BOB/IDBI Bank/Union Bank of India/State Bank of India/Central Bank of India / Erstwhile Dena Bank (Now BOB /Canara Bank.  Collateral: - 1st paripassu charge on factory land and building of the company situated at block no. 291, 292 and 304 plot no.6 to 10, Village Karan*, Dist. Surat 1st paripassu charge on vacant land situated at block no. 289, plot no. 1 and IA, Karan* Dist. Surat 1st Paripassu charge on office premises situated at 504 Trividh Chambers, Rin road, Surat in the name of company 1st paripassu charge on residential bungalow situated 12, Keshav Park of Society, Parle Point, surat in the name of Mr.Shankarlal Somani 1st paripassu charge on factory land and building situated at plot no. 11, 12, 12A, Road M/s. Sitaram Prints pvt Itd (Market value of the property as per valuation report dated 08.04.13 is Rs.557.00 lacs. This property is also mortgaged for credit facilities availed by M/S Sitaram Prints Pvt. Ltd having present exposure of Rs.1.50 crores, hence residual value is considered at Rs.407.00 lacs) - 1st paripassu charge on plant and machinery belonging to M/S. Sitaram Print pvt. Ltd having WDV of Rs.60.00 lacs as on 31.03.2016 - FDR in the name of Company Guarantors  - 2nd paripassu charge on plant and machinery belonging to M/S. Sumeet Industries Itd. WDV as on 31.03.2015 (Less: Term loan O/s.31/3/17) Collatera security available for WC lenders  Personal/Corporate Guarantee Mr. Shankrlal Somani Mr. Rajkumar Somani Mr. Rajkumar Somani Mr. Sumeet Shankarlal Somani Mr. Sumeet Shankarlal Somani Mr. Gangadevi S. Somani, Surat M/S. Sitaram Prints Pvt Ltd	Security interest under verification		
		Term loan	26,64,96,705	26,64,96,705				

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP: 20 December 2022

## **List of Financial Creditors**

( Pursuant to claims received and updated as on 24 March 2023)

						Amount in INR		
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted		
4	IDBI Bank Limited	Cash Credit	1,98,42,16,250	1,01,61,00,000	Primary Security	Security interest under verification		
					Working Capital - First pari-passu on current assets of the company			
					Term Loan - First pari-passu on fixed assets of the company			
		Term loan	26,52,48,544	26,52,48,544	Collateral:			
					Working Capital Second pari-passu on fixed assets of the company			
					Term Loan - Second pari passu on current assets of the company			
					Guarantee :			
					Corporate Guarantee and Personal Guarantees			
					Mr. Shankrlal Somani			
		Expense Account	13,19,064	7,17,111	Mr. Sumeet Somani			
					Mrs. Ganga Devi Somani			
					Mr. Raj Kumar Somani			
					M/S. Sitaram Prints Pvt. Ltd.			
5	Union Bank Of India	CC - 311205010082025	1,47,19,367	14,25,482	- Equitable mortgage of factory land & building of the company situated at block	Security interest under verification		
		LC - 311207030060205	1,91,13,138		no 291,292 & 304 Plot no 6,7,8,9-A,9-B,9-C & 10, Village Karanj Dist Surat &			
		311207030060206	4,81,69,850	2,98,44,202	EM of vacant land situated at Block no 289 plot no I & IA Karanj Dist Surat,			
		311207030060207	2,22,91,605	1,38,22,142 total adm. 53089 sq mtr				
		311207030060208	4,44,40,794		- EM of office premises situated at 504 Trividh Chambers Ring Road Surat in			
		311207030060209	2,72,78,375	1,69,19,529	the name of company - EM of residential bunglow situated at 12 Keshav Park Society, Parle Point, Surat			
		311207030060210	8,04,358					
		311207030060211	2,25,65,045					
		311207030060212	1,23,86,756	76,98,226	- Factory land & building situated at plot no Road no 10 Udhna Surat in the			
		311207030060214	79,77,178		name of M/S Sitaram belonging to Prints Pvt LTd			
		311207030060215	1,47,75,097		- 1st pari passu charge on plant belonging to M/s Sitaram Prints Pvt Ltd			
		311207030060217	51,62,791	25,67,983				
		311207030060218	95,55,733	62,24,319				
		311207030060221	69,67,675	45,47,059	Corporate Guarantee and Personal Guarantees:			
		311207030060223	61,85,192	40,55,141	Mr. Shankarlal Somani			
		311207030060224	99,20,174	65,07,086	Mr. Sumeet Somani			
		311207030060225	54,89,995	36,05,728	Mrs. Ganga Devi Somani			
		311207030060227	1,80,60,521	1,19,09,976	Mr. Raj Kumar Somani			
		311207030060229	75,69,953		M/S. Sitaram Prints Pvt. Ltd.			
		311207030060230	1,97,91,102	1,30,77,468				

Name of Corporate Debtor : Sumeet Industries Limited Date of Commencement of CIRP : 20 December 2022

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( Pursuant to claims received and updated as on 24 March 2023)

					Amount in INR		
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted	
6	Oldenburgische Landesbank AG (with which Bremer Kredibank AG, formerly known as KBC Bank Deutschland AG, merged)	Term Loan	68,58,67,724		A) Components to be delivered by the supplier for 24 positions PET POY (20 ends per position) and 72 position PET FDY (24 ends per position) direct spinning and take-up machines and tools, testing and stand-by equipment to produce Polyester POY/FDY yarns as well as spare parts as per Contract No. 3106347/2010 concluded between the Corporate Debtor and Supplier (as defined in the Hypothecation Deed) on June 10, 2010 and amended thereafter.  b) Such other machinery or equipment or components or parts of machinery or equipment as may be supplied to the Corporate Debtor by the supplier under the Contract (as defined in the Hypothecation Deed).  Created pursuant to the Deed of hypothecation dated August 17, 2011 between the Financial Creditor and the Corporate Debtor.  Details of Guarantee: Personal Guarantee Agreement dated July 22, 2011 between the Financial Creditor and Mr. Shankarlal Sitaram Somani.  The Guarantor has committed to pay he amounts due by the Corporate debtor to the Financial Creditor under the Credit Agreement No. 1 dated May 28, 2011 / June 1, 2011. The said Guarantee is invoked vide our notice of invocation on March 1, 2019. However, no amount is received from the personal Guarantor pursuant to the invocation of the guarantee.	Security interest under verification	
	Total		7,69,51,73,260	5,22,92,85,684			